

FORMAT – Z

COURT OF THE

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No.

July, 2013

Sub: I/II/III/IV Quarterly Statement as per Format Z-re.

Ref: No. F.40 (26)(f)-HCT/STT-Q/2013/, dated on the above subject.

**I/II/III/IV QUARTERLY STATEMENT SHOWING
 THE COURT-WISE, CATEGORY-WISE & YEAR-WISE PENDENCY OF CASES (CIVIL & CRIMINAL)
 IN THE SUBORDINATE COURTS OF THE TRIPURA DISTRICT OF THE STATE OF TRIPURA AS ON**

Sl. No.	Category of Cases	Y E A R															Total pendency as on
		2000 or before	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	
01	Sessions Cases: Type-1																
	Sessions Cases: Type-2																
02	Cases investigated by CBI and tried by Spl. Judl. Magistrate																
03	Cases under NDPS Act																

Sl. No.	Category of Cases	Y E A R															Total pendency as on
		2000 or before	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	
04	Other Cases under Special Act tried by Sessions Court																
05	Cases under the PC Act																
06	Bail Applications																
07	Title Appeals																
08	Money Appeals																
09	Title Suits																
10	Money Suits																
11	Injunction Applications/Other Misc (J) Cases																
12	Execution Proceedings																
13	Matrimonial Suits not in Lok Adalat																
14	Claim Cases u/s. 166, MV Act																
15	Indian Succession Act Cases/ Successions Cases/Guardians and Wards Act Cases																
16	Criminal Appeal																

Sl. No.	Category of Cases	YEAR															Total pendency as on
		2000 or before	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	
17	Criminal Revision																
18	Reference under LA Act																
19	Reference under ID Act																
20	Interlocutory matter under ID Act																
21	Election Petition																
22	Wakf matters																
23	Departmental Enquiry																
24	Appointment of receiver																
25	Appointment of guardian																
26	Other Family Court matters																
27	Industrial Cases																
28	Labour Cases																
29	Arbitration matters																
30	Cases under Consumers Act																
31	Misc. Appeals																

Sl. No.	Category of Cases	YEAR															Total pendency as on
		2000 or before	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	
32	Inquiry held as per SC/HC orders																
33	Cases under PC Act																
34	Warrant Cases under IPC																
35	Summons/Summary trial cases under IPC																
36	Minor Act Cases : (a) MV Act, Excise Act, Weights & Measures Act, etc. (b) Under any other Act not mentioned in the list																
37	Cases under PFA Act/FS & S Act																
38	Confessional statement/TIP																
39	Other Statements u/s. 164, Cr. PC																
40	Appln. u/s. 125, Cr. PC & Muslim Women (Protection on Divorce) Act																
41	Orders on Final Reports u/s. 173, Cr. PC submitted by Police																

Sl. No.	Category of Cases	Y E A R															Total pendency as on
		2000 or before	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	
42	Other Contested Proceedings/Cases/Suits																
43	Cases under IM (D) T/Foreigners Act																
44	Cases disposed in Lok Adalats, Motor Claim cases, Matrimonial matters, Other cases																
TOTAL																	

(Signature of the Presiding Officer)